

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 20 & 21 OF 2015

Dated: 18th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**West Bengal State Electricity Transmission Co. Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans

ORDER

Arguing counsel is stated to be in personal difficulty.

List these matters for hearing on **02.08.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**